5109 Papers laid

(b) the state in which the cost of production of raw silk is the lowest; and

(c) how the cost of production of raw silk in India compares with the cost of production in Japan?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) A statement showing the production of raw silk during 1953 is attached. Information regarding 1954 is not yet available.

(b) Jammu and Kashmir.

(c) It is estimated that the production of a pound of filature raw silk of 20/22 deniers costs about Rs. 20-14-0 in Japan as against Rs. 27-10-11 in India.

STATEMENT

. Production of raw silk in the States of Assam, Bihar, West Bengal, Mysore and Jammu and Kashmir and the rest of India during 1953.

Name of the State			Production of raw silk	
			lbs.	
Assam			22,944	
Bihar	••		2,500	
West Bengal			206,381	
Mysore			1,289,947	
Jammu and Kashmir			152,914	
Other pa	rts of	he	,	
Indian Union			191,625	

ESTIMATED RETURN ON CAPITAL INVESTED ON RIVER VALLEY PROJECTS

386. DR. R. P. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to state:

estimated rate (a) the of return on capital expected from the Damodar Valley, Hirakud and Bhakra-Nangal Projects during the ten years after completion of their construc tion; and

(b) the year in which these esti mates were last reviewed?

fPostponed from 27th April 1954.

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). A statement showing the required information is laid on the Table of the Council. *[See* Appendix VII, Annexure No. 262.]

PAPERS LAID ON THE TABLE

MINISTRY OF COMMERCE AND INDUSTRY NOTIFICATION PUBLISHING THE TEA RULES, 1954

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under sub-section (3) of section 49 of the Tea Act, 1953, a copy of the Ministry of Commerce and Industry Notification S.R.O. No. 1026, dated the 25th March 1954, publishing the Tea Rules, 1954. [Placed in Library, *see* No. S-141/54.]

REPORT OF THE TARIFF COMMISSION ON CONTINUANCE OF **PROTECTION TO**

(1) THE COATED ABRASIVES INDUSTRY; AND

(2) THE SAGO (TAPIOCA GLOBULES) INDUSTRY.

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : Sir, I beg to lay on the Table a copy of each of the following papers under subsection (2) of section 16 of the Tariff Commission Act, 1951: —

- (1) (i) Report of the Tariff Commission on the continuance of protection to the Coated Abrasives Industry.
- (ii) Government Resolution No. l(l)-T.B./53, dated the 1st May, 1954.
- (iii) Government Notification No. KD-T.B./53, dated the 1st May, 1954.
- (iv) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why a copy each of the documents referred to at (i) to (iii) above could not be laid within the period mentioned in that sub-section. [Placed in Library, see No. S-151/ 54.]